

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA. 350/158/2016

Date of Order: 01.02.2018

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

PARAMITA GIRI
VS.
S. E. RAILWAY

For the Applicant : Mr. B. Chatterjee, Counsel

For the Respondents : Ms. NS Alam, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, Judicial Member:

Heard both.

2. Learned counsel for applicant submits that the applicant has already been appointed and therefore the grievance of the applicant has been redressed.
3. Thus being the position, the OA is disposed of.
4. The appointed order of the applicant, produced by the Id. Counsel for applicant is taken on record.

(Jaya Das Gupta)
Member (A)

(Bidisha Banerjee)
Member (J)

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